

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
CP-155/241-242/ND/2023
CA/432/2023

IN THE MATTER OF:

Ms. Minu Subba

...APPLICANT

Vs.

M/s. M.C Holdings Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Ms. Aparna Jain, Advocate

For the Respondent

:

ORDER

CA/432/2023

Ld. Counsel on behalf of the Petitioner is present and sought further time to serve the Respondents through publication in terms of order dated 21.03.2024. In view of this, list the matter on **19.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)